

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION (CIVIL.) NO(s). 618 OF 2003

RANI Petitioner(s)

VERSUS

NARESH CHOKHANI Respondent(s)

(With appln(s) for c/delay in filing counter affidavit)(For FD)

WITH T.P.(CRL) NO. 289 of 2003

(With appln(s) for exemption from filing O.T.,stay,c/delay in filing counter affidavit)(For FD)

T.P.(C) NO. 682 of 2003

(With appln(s) for stay)(For FD)

Date: 14/09/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner(s)

Mr. Niraj Sharma,Adv.

For Respondent(s)

Mr. Shivaji M. Jadhav,Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned for four weeks.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER